

DIVISION BENCH

ITEM NO.104 to 117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd November, 2023

Attendance-Cum-Order Sheet of the Hearing.

104- CP (IB) No.371/ALD/2019

NAME OF THE COMPANY	RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

105- CP (IB) No.372/ALD/2019

NAME OF THE COMPANY	ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

106- IA No.582/2023 IN CP (IB) No.108/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

107- CP (IB) No.23/ALD/2019

NAME OF THE COMPANY	JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

108- CP (IB) No.216/ALD/2019

NAME OF THE COMPANY	PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

109- CP (IB) No.48/ALD/2021

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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110- CP (IB) No.62/ALD/2022

NAME OF THE COMPANY	VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

111- CP (IB) No.95/ALD/2022

NAME OF THE COMPANY	R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

112- CP (IB) No.96/ALD/2022

NAME OF THE COMPANY	DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

113- CP (IB) No.97/ALD/2022

NAME OF THE COMPANY	ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

114- CP (IB) No.98/ALD/2022

NAME OF THE COMPANY	MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

115- CP (IB) No.99/ALD/2022

NAME OF THE COMPANY	LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

116- CP (IB) No.23/ALD/2023

NAME OF THE COMPANY	SHYAM COAL COMPOANY V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

117- CP (IB) No.24/ALD/2023

NAME OF THE COMPANY	AWADH ENTERPRISES V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Devendra Singh, with Sh. Raj Kumar Sharma	: <i>Petitioner/ Financial Creditor present in person in Item No.104 & 105</i>
Sh. Sandeep Arora, Adv.	: <i>For the Financial Creditor in Item No.106</i>
Sh. R.P. Agarwal, Sr. Adv. Assisted by Sh. Abhishek Tripathi, Adv.	: <i>For the Jaiprakash Associates Ltd.</i>
Sh. Ashish Goel alongwith Sh. Deep Kishore, Adv.	: <i>For the Operational Creditor in Item No.107</i>
Sh. Diptiman Singh, Adv.	: <i>For the Operational Creditor in Item No.111 to Item No.117</i>
Sh. Shubham Agarwal, Adv.	: <i>For the Operational Creditor in Item No.116 & Item No.117</i>

ORDER

ITEM NO.106-IA No.582/2023 IN CP (IB) No.108/ALD/2022

1. This application has been filed for bringing on record the copy of the minutes of the JLF meeting held on 15th October, 2018.
2. It is contended by Ld. Sr. Counsel that at the time of filing of the objections/ reply to the main petition, the Corporate Debtor was not aware of the above minutes, hence, the same could not be placed on record at the time filing of the petition.
3. Let the notice be issued to the present IA to the Ld. Counsel representing the Financial Creditor namely, State Bank of India, who accepts notice and therefore, waive service. He has no objection to allowing the application for bringing on record the aforesaid minutes of the firm. However, the Ld. Counsel states that in case, if it may be necessary, he may be permitted to rebut the same.
4. In view of the above stated position, let the IA No.582/2023 is allowed and the aforesaid minutes are taken on record.

ITEM NO.106-CP (IB) No.108/ALD/2022

1. Ld. Sr. Counsel representing the Corporate Debtor has made part submissions,
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further argument to take place on 4th December, 2023 at 2:00pm.

2. All other connected matters are also adjourned for 4th December, 2023 at 2:00pm.

The photocopy of this order be placed on record on all the connected matters.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

23rd November, 2023

*Avaneesh Kumar Singh
(Stenographer)*